

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

CP No.138 (ND)/2011

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
12.01.2018**

**NAME OF THE COMPANY: M/s Kamaljit Sachdeva & Ors. Vs. M/s Kewal  
Automobiles Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 634A**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

For the Petitioner: None

For the Respondent: Mr. SumitArora, Advocate  
Mr. Prashant Mehra, Advocate

**ORDER**

An adjournment is being prayed for on behalf of the Decree Holder. At request, adjourned to 19<sup>th</sup> March, 2018.

Sd-

**(Deepa Krishan)  
Member (T)**

Sd-

**(Ina Malhotra)  
Member (J)**